NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/650/2017

NAME OF THE PETITIONER(S)

: MADANLAL STEELS & FORGINGS PVT LTD

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	ADTI ASHOK	OPERATIONAL CREDITOR	Azlik
2.	APARAJ ITHA VISHWANATHI	Region dent	A

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file joint memo of compromise. Time is enlarged at their request. Put up on 04.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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